

**LIST OF STAKEHOLDERS
OF
Dev Denso Power Ltd – IN LIQUIDATION**

**(UNDER REGULATION 31 OF IBBI (LIQUIDATION PROCESS)
REGULATIONS, 2016, READ WITH
Insolvency and Bankruptcy Board of India (Liquidation Process) (Second
Amendment) Regulations, 2022)**

Pursuant to admission of claims received from the Stakeholders of **Dev Denso Power Ltd (in Liquidation)**, pursuant to the Public Announcement made under Regulation 12 of Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016 on 10th September 2021 in newspapers Financial Express (Delhi and NCR), Jansatta Hindi (Delhi and NCR), Financial Express (Madhya Pradesh), Jansatta Hindi (Madhya Pradesh), Financial Express (Uttar Pradesh), Jansatta Hindi (Uttar Pradesh) in accordance with the order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th September 2021 (received on 08/09/2021) (Liquidation Commencement Date).

List of Stakeholders of the Corporate Debtor is prepared in compliance to Regulation 31 (1) and 31 (2) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, provided that where a consultation committee under Regulation 31A has been constituted before the commencement of Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, the liquidator within thirty days of the commencement of the said Regulations, shall re- constitute the consultation committee as required under the said Regulations and provisions provided under amended Regulation 31A shall come into effect only after such constitution and the voting share of a member of the consultation committee shall be in proportion to his admitted claim in the total admitted claim.

Further, As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Thus, as per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, the Voting Rights of the Stakeholders' Consultation Committee are amended and the List of Stakeholders are amended

The list of stakeholders, showing complete details of the amount admitted by the Liquidator, including modified amount from time to time, shall be :-

- a) available for inspection by the person who submitted proofs of claim and
- b) available for inspection by members, Partners, Directors and Guarantors of the corporate debtor

at the address of the Liquidator at 59/27, Prabhat Road, New Rohtak Road, New Delhi – 110005, or on the designated website of the Board @ ibbi.gov.in, or <http://devdenso.com> or the same can be obtained by emailing to liquidation.devdensopower@gmail.com or pujabahry@yahoo.com

The Stakeholders are further notified that any modification of entry in the List of Stakeholders, as filed with the Hon'ble NCLT, Principal Bench can be made only by filing an application with the Hon'ble National Company Law Tribunal, Principal Bench and in the manner directed by the Bench.

The List of Stakeholders are attached as under :

List of Financial Creditors : As per Annexure I
**List of Government Dues/
Operational Creditors** : As per Annexure II
List of Shareholding : As per Annexure III

Date: 1ST October 2022

Place: Delhi



Regards

Pooja Bahry

Liquidator of Dev Denso Power Ltd (In Liquidation)

Reg. No. IBBI:- **IBBI/IPA-003/IP-N00117/2016-2017/10063**

Reg. Mail id:-pujabahry@yahoo.com

Registered Address:- 59/27, Prabhat Road, New Rohtak Road,
New Delhi-110 005

Communication email id: liquidation.devdensopower@gmail.com

Phone: 9811071716

(This Liquidation Process of Dev Denso Power Ltd is conducted by Ms. Pooja Bahry , the appointed liquidator by Hon'ble NCLT, Principal Bench, Delhi by its order dated 06.09.2021 . She acts as an agent of Dev Denso Power Ltd and without personal liability.)

List of Financial Creditors
of
Dev Denso Power Ltd – IN LIQUIDATION

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

This List of Financial Creditors has been finalized pursuant to collation and verification of claims received as per the public announcement made for invitation of claim from stakeholders upon commencement of Liquidation of **Dev Denso Power Ltd (in Liquidation)** vide order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th September 2021 (received on 08/09/2021) (Liquidation Commencement Date)

This List of Financial Creditors is subject to modification, amendment upon substantive evidence, documents or direction of Hon'ble NCLT or under provision of IBBI (Liquidation Process) Regulations, 2016 and Insolvency and Bankruptcy Code, 2016.

S. No.	Name of Creditors	Class of creditor	Claim submitted as per records liquidation	CIRP Cost borne by COC as per claim submitted	Total Claim Amount to be considered	Total Claim Amount admitted in Liquidation	Remarks
1	PUNJAB NATIONAL BANK (erstwhile Oriental Bank of Commerce) Assistant General Manager/ Circle Sastra Head Punjab National Bank (E Oriental Bank of Commerce) Circle Sastra Ghaziabad KJ 13, Kavi Nagar Second Floor, Ghaziabad- 201002	Financial creditor-Secured	24,00,33,304	22,76,319	24,23,09,623	24,23,09,623	Fully admitted; Interest is as per the DRT Lucknow Decree court order; Claim reduced by Amount recovered by bank through sale of personal guarantor property (Rs 1,71,32,000)

Note: There are unpaid CIRP Costs which have remained unpaid by COC Members and proceeds from the Liquidation Process will be distributed as per Section 53 of the Code, after payment of the pending CIRP Costs.



Regards
Pooja Bahry

Liquidator of Dev Denso Power Ltd (In Liquidation)

Reg. No. IBBI:- **IBBI/IPA-003/IP-N00117/2016-2017/10063**

Reg. Mail id:-pujabahry@yahoo.com

Registered Address:- 59/27, Prabhat Road, New Rohtak Road, New Delhi-110 005

Communication email id: liquidation.devdensopower@gmail.com

Phone: 9811071716

(This Liquidation Process of Dev Denso Power Ltd is conducted by Ms. Pooja Bahry , the appointed liquidator by Hon'ble NCLT, Principal Bench, Delhi by its order dated 06.09.2021 . She acts as an agent of Dev Denso Power Ltd and without personal liability.)

LIST OF GOVERNMENT DUES / OPERATIONAL CREDITORS

OF

Dev Denso Power Ltd – IN LIQUIDATION

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

This List of Government dues/ Operational Creditors has been finalized pursuant to collation and verification of claims received as per the public announcement made for invitation of claim from stakeholders upon commencement of Liquidation of **Dev Denso Power Ltd (in Liquidation)** vide order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th September 2021 (received on 08/09/2021) (Liquidation Commencement Date)

This List of Government dues/ Operational Creditors is subject to modification, amendment upon substantive evidence, documents or direction of Hon'ble NCLT or under provision of IBBI (Liquidation Process) Regulations, 2016 and Insolvency and Bankruptcy Code, 2016.

S. No.	Name of Creditors	Class of creditor	Claim submitted as per records liquidation	Total Claim Amount admitted in Liquidation	CONTACT DETAILS	Remarks
1	Universal Engineers & Traders	Operational Creditor - Unsecured	16,01,377	16,01,377	Universal Engineers & Traders E-68, Bulandshar Road, Industrial Area, Ghaziabad (U.P.) 201 009. Phones: 0120-4159737, 4157893, 2866120 E-mail: uetgzb@live.in Sumit Gupta (9810072972) uetgzb@live.in	Fully admitted.
2	ECE Industries Ltd.	Operational Creditor - Unsecured	5,78,05,834	1,99,08,579	The General Manager- Accounts & Finance ECE Industries Ltd Delhi Road, Sonipat Haryana-131001 E-mail: pradeep4@eceindustries.co.in	The interest portion can't be admitted for want of/ absence of any agreement or court order. Principal has been fully admitted

3	R J S Metals Pvt Ltd	Operational Creditor - Unsecured	4,50,972	3,82,180	R.J.S. METALS (P) LTD. OFFICE: - T-18, GAUSHALA MARG KAROL BAGH, NEW DELHI-05 Tele Nos: +91- 9818105155, 9212391010, 701121609 Desk:- 011-43082371 Rajinder Jaggi <rjsmetals@gmail.com>	The interest portion can't be admitted for want of/ absence of any agreement or court order. Principal has been fully admitted
4	Rajat Steel	Operational Creditor - Unsecured	23,31,508	4,42,351	Rajat Steels Prop Ramesh Chandra Goel R 9/45, RAJ NAGAR, GHAZIABAD; 220 Hapur Road, Ghaziabad Phone No:0120-4374291 Fax No: 0120- 4121948/0120-4374291 mobile no. 9873400661 ,9873400660 rajatsteels@gmail.com	Admitted as per the audited Books of the Corporate Debtor
5	Commercial Sale Tax	Operational Creditor - Unsecured - Government Dues	6,96,16,718	6,96,16,718	Mr Sanjeev Kumar Singh Deputy Commissioner Department of Commercial Tax/ Sales Tax/ GST, 3rd Floor, Commercial Tax Office, Khand/ Sector 16, Raj Nagar Ghaziabad sanjeev.ac777@gmail.com, sanjeev.1071977@gov.in	Fully admitted (as per Recovery Certificates)
6	Vinod Enterprises	Operational Creditor – Unsecured	Claim in CIRP- 184,466	184,466	Mr. Vinod Kumar Gaur Vinod Enterprises 202, Surajpur, Gautam Buddha Nagar Uttar Pradesh-201306 E-mail: vinodalumunumwelder@gmail.com	CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED ON 1/10/2022

7	J. GIRI & SONS AGENCIES	Operational Creditor - Unsecured	Claim in CIRP- 134,999	134,999	J GIRI SONS AGENCIES C-2 , Mall Godown Road , New Siyaganj Indore - 461007 (M.P.) 0731-2539651, 0731-4045925 jgiri.indore@gmail.com	CLAIM NOT SUBMITTED IN LIQUIDATION As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022 INCLUDED ON 1/10/2022
				92270670		



Regards

Pooja Bahry

Liquidator of Dev Denso Power Ltd (In Liquidation)

Reg. No. IBBI:- **IBBI/PA-003/IP-N00117/2016-2017/10063**

Reg. Mail id:-pujabahry@yahoo.com

Registered Address:- 59/27, Prabhat Road, New Rohtak Road,
New Delhi-110 005

Communication email id: liquidation.devdensopower@gmail.com

Phone: 9811071716

(This Liquidation Process of Dev Denso Power Ltd is conducted by Ms. Pooja Bahry , the appointed liquidator by Hon'ble NCLT, Principal Bench, Delhi by its order dated 06.09.2021 . She acts as an agent of Dev Denso Power Ltd and without personal liability.)

List of Shareholders / Shareholding Pattern**OF****Dev Denso Power Ltd – IN LIQUIDATION**

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

It is to be noted that Liquidator has not received any claim form Shareholders of the Company. However this list of Shareholders / Shareholding Pattern is based on books of account of Corporate Debtor as on 31st March, 2021, which is the last audited Balance Sheet.

S. No	Shareholder name	Address of Shareholders	No. of share	Amount	%age holding
1	Dev Raj Singh	501, Rattan Jyoti Apartment Sector - 4, Vaishali, Ghaziabad - 201010 (UP) Also at: F-1203, Pearl Court, Ramprastha Green, Sector - 7, Vaishali, Ghaziabad - 201014 (UP)	26,80,600	2,68,06,000	48.854
2	Jati Dev	F-1203, Pearl Court, Ramprastha Green, Sector - 7, Vaishali, Ghaziabad - 201014 (UP)	6,73,700	67,37,000	12.28
3	Ravinder Singh	308, Vrindavan Residency, Flora Enclave, Gangapuram, Ghaziabad - 201013 (UP)	3,23,100	32,31,000	5.888
4	Suresh Pal Singh	H.No. 101, Plot No. 58, Sector-6, Vaishali, Ghaziabad - 201010(UP)	3,17,800	31,78,000	5.792
5	Swadesh Singh	A-48, Sector-17, Noida (UP)	6,09,000	60,90,000	11.10
6	Anita Rani	H.No. 101, Plot No. 58, Sector-6, Vaishali, Ghaziabad - 201010(UP)	43,000	4,30,000	0.784
7	Giri Raj Singh	B-26, Sector 46, Noida (UP)	50,100	5,01,000	0.91
8	Indu Dev	H.No. 599, Sector 8, Chandigarh - 160009	2,10,000	21,00,000	3.83
9	Narendra Dhama	Binauli, DisttBaghpat - 250345 (UP)	30,100	3,01,000	0.55
10	Neelam Dev	305, Supertech Avant Garde, Sector - 5, Vaishali - 201010 (UP)	1,70,100	17,01,000	3.10
11	Prem Lata	Idrishpur, Meerut - 250622 (UP)	50,100	5,01,000	0.91
12	Raj Bala	308, Vrindavan	38,100	3,81,000	0.694

		Residency, Flora Enclave, Gangapuram, Ghaziabad (UP)			
13	Ramesh Chand	305, Supertech Avant Garde, Sector - 5, Vaishali - 201010 (UP)	2,31,300	23,13,000	4.215
14	Anu Dev	F-1203, Pearl Court, Ramprastha Green, Sector - 7, Vaishali, Ghaziabad - 201014 (UP)	60,000	6,00,000	1.093
Total			54,87,000	5,48,70,000	100.00



Regards

Pooja Bahry

Liquidator of Dev Denso Power Ltd (In Liquidation)

Reg. No. IBBI:- **IBBI/PA-003/IP-N00117/2016-2017/10063**

Reg. Mail id:-pujabahry@yahoo.com

Registered Address:- 59/27, Prabhat Road, New Rohtak Road, New Delhi-110 005

Communication email id: liquidation.devdensopower@gmail.com

Phone: 9811071716

(This Liquidation Process of Dev Denso Power Ltd is conducted by Ms. Pooja Bahry , the appointed liquidator by Hon'ble NCLT, Principal Bench, Delhi by its order dated 06.09.2021 . She acts as an agent of Dev Denso Power Ltd and without personal liability.)

Date: 1ST October 2022

Place: Delhi

**CERTIFICATE OF CONSTITUTION OF
STAKEHOLDERS CONSULTATION COMMITTEE
OF**

M/S DEV DENSO POWER LIMITED (IN LIQUIDATION)

(constituted under sub-regulation (1) of Regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

M/s Dev Denso Power Ltd.

....Corporate Debtor

ON BEHALF OF:

Ms. Pooja Bahry

....Liquidator

This is to certify that, the undersigned has constituted the Stakeholders' Consultation Committee in the matter of M/s **Dev Denso Power Ltd** (in Liquidation) constituted under Sub-regulation (1) of Regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) on 5th November 2021.

As per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, provided that where a consultation committee under Regulation 31A has been constituted before the commencement of Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, the liquidator within thirty days of the commencement of the said Regulations, shall re-constitute the consultation committee as required under the said Regulations and provisions provided under amended Regulation 31A shall come into effect only after such constitution and the voting share of a member of the consultation committee shall be in proportion to his admitted claim in the total admitted claim.

Thus, as per the Insolvency and Bankruptcy Board of India (Liquidation Process) (Second Amendment) Regulations, 2022, the Voting Rights of the Stakeholders' Consultation Committee are amended as below:

The members of the Stakeholders' Consultation Committee are as under:

S. No.	Name of Stakeholder	Type of Stakeholder	Amount of Claim Submitted (in Rs.)	Amount of Claim Admitted (in Rs.)	VOTING SHARE OF SCC
1.	PUNJAB NATIONAL BANK (erstwhile Oriental Bank of Commerce) Assistant General Manager/ Circle Sastra Head Punjab National Bank (E Oriental Bank of Commerce) Circle Sastra Ghaziabad KJ 13, Kavi Nagar Second Floor, Ghaziabad-201002	FINANCIAL CREDITOR Secured (Secured financial creditors, who have relinquished their security interests under section 52)	INR 24,00,33,304 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 22,76,319 = Total Rs. 24,23,09,623	INR 24,00,33,304 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 22,76,319 = Total Rs. 24,23,09,623	72.42

2	Commercial Sales Tax Mr Sanjeev Kumar Singh Deputy Commissioner Department of Commercial Tax/ Sales Tax/ GST, 3rd Floor, Commercial Tax Office, Khand/ Sector 16, Raj Nagar , Ghaziabad sanjeev.ac777@gmail.com , sanjeev.1071977@gov.in	Government Dues	6,96,16,718	6,96,16,718	20.81
3	Universal Engineers & Traders E-68, Bulandshar Road, Industrial Area, Ghaziabad (U.P.) 201 009. Phones: 0120-4159737, 4157893, 2866120 E-mail: uetgzb@live.in Sumit Gupta (9810072972) uetgzb@live.in	Operational creditors other than Workmen, employees and Government s	16,01,377	16,01,377	0.48
4	ECE Industries Ltd The General Manager- Accounts & Finance Delhi Road, Sonipat Haryana-131001 E-mail: pradeep4@eceindustries.co.in	Operational creditors other than Workmen, employees and Government s	5,78,05,834	1,99,08,579	5.95
5	Vinod Enterprises Mr. Vinod Kumar Gaur 202, Surajpur, Gautam Buddha Nagar Uttar Pradesh-201306 E-mail: vinodalumunumwelder@gmail.com	Operational creditors other than Workmen, employees and Government s	184,466	184,466	0.06
6	R.J.S. METALS (P) LTD. OFFICE: - T-18, GAUSHALA MARG KAROL BAGH, NEW DELHI-05 Tele Nos: +91- 9818105155, 9212391010, 701121609 Desk:- 011-43082371 Rajinder Jaggi <rjsmetals@gmail.com>	Operational creditors other than Workmen, employees	4,50,972	3,82,180	0.11
7	Rajat Steels Prop Ramesh Chandra Goel R 9/45, RAJ NAGAR, GHAZIABAD; 220 Hapur Road, Ghaziabad Phone No:0120-4374291 Fax No: 0120-4121948/0120- 4374291 mobile no. 9873400661 ,9873400660 rajatsteels@gmail.com	Operational creditors other than Workmen, employees	23,31,508	4,42,351	0.13
8	J GIRI & SONS AGENCIES C-2 , Mall Godown Road , New Siyaganj Indore - 461007 (M.P.) 0731-2539651, 0731-4045925 jgiri.indore@gmail.com	Operational creditors other than Workmen, employees and Government s	134,999	134,999	0.04

(It is further submitted that no claim has been received from any Employee/ Workmen)

This is subject to amendment/ modification/ deletion as applicable from time to time under respective sections/ provisions of IBC, 2016 and the regulations made thereunder as per the directions of Adjudicating Authority, Hon'ble NCLT, Principal Bench, New Delhi.

Place: New Delhi

Date: 1 October 2022



Regards

Pooja Bahry

Liquidator of Dev Denso Power Ltd (In Liquidation)

Reg. No. IBBI:- **IBBI/IPA-003/IP-N00117/2016-2017/10063**

Reg. Mail id:-pujabahry@yahoo.com

Registered Address:- 59/27, Prabhat Road, New Rohtak Road,
New Delhi-110 005

Communication email id: liquidation.devdensopower@gmail.com

Phone: 9811071716

(This Liquidation Process of Dev Denso Power Ltd is conducted by Ms. Pooja Bahry , the appointed liquidator by Hon'ble NCLT, Principal Bench, Delhi by its order dated 06.09.2021 . She acts as an agent of Dev Denso Power Ltd and without personal liability.)